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RAJYA SABHA

Monday, the 29th May, 1972/the 8th Jyaistha, 1894 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Todak Basar (Nominated-Arunachal

ORAL ANSWERS TO QUESTIONS

JOINT VENTURES WITH YUGOSLAVIA

*436. SHRI M. K. MOHTA: Will the Minister of FOREIGN TRADE be pleased to

- (a) whether Government propose to set pp joint ventures in third countries in collaboration with Yugoslavia; and
- (b) whether the arrangements have been finalised in this regard and if so, the details

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b). Governments of India and Yugoslavia have agreed in principle to enourage co-operation among parties of the two countries to establish joint venture has been established.

SHRI M. K. MOHTA: Sir, may I ask the honourable Minister if any details about the question of collaboration between Indian party and any Yugoslavian party have been decided upon in principle between the two Governments, particularly in respect of of capital goods and also in respect of employment in third countries of Indian engineers and technicians?

SHRI L. N. MISHRA: No. Sir.

SHRI M. K. MOHTA: Sir, may I ask the honourable Minister if any Indian private firms have indicated to the Government their desire to set up any such projects in the third countries and if any such indication has been received by the Government, the name of the party and the particulars of the project?

SHRI L. N. MISHRA: To my knowledge no party has come forward to set

such joint ventures, that is, by Indian parties in Yugoslavia and as regards any project in the third countries, to our knowledge, there is

श्री ओउम् प्रकाश त्यागी : अध्यक्ष महोदय, में यह जानना चाहता हूं कि क्या सरकार वर्णित संयुक्त उपक्रम स्थापित करने की आवश्यकता अनुभव करती है और क्या प्रश्न में सरकार ने अन्य देशों में संयुक्त उपक्रम स्थापित करने की दिशा में कोई पग उठाया है या विचार किया है ? और यदि हाँ तो किन-किन देशों में आपने इस प्रकार के संयुक्त उपक्रम स्थापित किये और उसका क्या परिणाम निकला है ?

श्री एल० एन० मिश्र : यह सत्य है, यह हमारी घारणा है और संकल्प भी है कि दूसरे देश के साथ हम लोग इस चीज को करें और अभी तक करीब-करीब 135 ऐसी इंडस्ट्रियल इंटरप्राइजेज हैं जिसमें हमने माना है कि दो देश को करना चाहिए, उसमें से 30 तो उत्पादन में चले गये हैं और 66 जो हैं वह वैरियस स्टेजेज में हैं, बन रहे हैं, और 39 को किसी कारण से छोड़ दिया । और हमें डिबिडेंड भी आया है, 31 मार्च, 1972 तक 108 लाख में से करीब 93.4 लाख हमारे पास में आया है। जहां तक देशों का सवाल है यह लम्बी फेहरिश्त है। माननीय सदस्य चाहेंगे तो टेबिल पर रख दुंगा । बहुत देश हैं, 35 देश हैं जहां पर कि यह है।

श्री ओउम प्रकाश त्यागी : सूची आप टेविल पर रख दीजिएमा ताकि जानकारी प्राप्त हो सके कि कौन देश हैं।

श्री एल० एन० मिश्र : इसको पढ़ना होगा ।

श्री ओउम् प्रकाश त्यागी: टेबिल पर रख दीजिये।

श्री एल० एन० मिश्र : हां, मैं रख दंगा।

SHRI HARSH DEO MALAVIYA: Sir, is it the policy of the Government of India to include private capital of India in such joint ventures?

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SHRI L. N. MISHRA: Sir, they are mostly private capital only.

SHRI N. G. GORAY: Sir, these joint ventures are likely either to add to our prestige, or if they do not function well, India's name will suffer. In view of the fact that some of the joint ventures have not earned a good name for India—for instance, the joint venture in Addis Ababa—I would like to know what special steps the Government is taking to see that only the right type of people are encouraged to enter into such collaborations.

SHRI L. N. MISHRA: Sir, this is the question which has been agitating our mind. There have been some complaints from Ethiopia where one textile mill partly owned by an Indian company did something which they should not have done and perhaps some of the employees of the company were also convicted by the High Court of Ethiopia. After that, Sir, we decided to have one performance Cell and also ask our Commercial Commissioners in different Embassies and Missionaries to look after the performance of these joint ventures and we are contemplating to have a special cell in our Ministry to look after the performance of these units. But I must say, Sir, that on the whole they have done well. There have been one or two cases of complaint, and, of course, it will not be fair to run down the joint ventures with other countries in a general way.

SHRI N. G GORAY: Have you already set up a special cell? Or are you contemplating to set up a cell?

SHRI L. N. MISHRA: I said that I am setting up a cell, apart from asking our Embassies in different countries, to look after their performance.

MR. CHAIRMAN: Next question.

MANUFACTURE OP POLYURETHANE FOAM

*241. SHRI CHANDRAMOULI JAGA-RLAMUDI : J SHRI SUNDAR MANI PATEL : SHRI K. P. SINGH DEO : SHRI K. C. PANDA : SHRI LOKANATH MISRA:

Will the Minister of PETROLEUM AND

CHEMICALS be pleased to state:

- (a) whether the Central Government have received a proposal from the Government of Orissa for the manufacture of polyurethane foam; and
- (b) if so, the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Several applications for manufacture of Polyurethane Foam received from the small scale sector are under consideration.

SHRI CHANDRAMOULI JAGARLA-MUDI: Sir, is there any proposal from any other States to set up Polyurethane plants?

SHRI H. R. GOKHALE: Sir, so far this production is concerned, there is a proposal from Orissa. From other States there has been no such proposal. But even if there were proposals, the policy would be uniform for all the States, namely, the idea is not to encourage large-scale production of this item.

SHRI CHANDRAMOULI JAGARLA-MUDI: Is the Government of India aware of the shortage of polythene granule, which is due to the fact that two leading manufacturers, M/s. I, C. I. Ltd., and M/s. Union Carbide Ltd. are using most of thier production of granules in the manufacturing of films? If so, will the Government of India place any restriction on these two leading manufacturers?

SHRI H. R. GOKHALE: The shortage can be met by allowing more units in the small scale sector, for which units have already been sanctioned in the small scale sector. More applications from the small scale sector are being received. There are two inhibitions. This is not a item which can be said to be such an essential item that without any restriction we will allow the import for the production of this item. Our policy is to encourage the development of this industry in the small scale sector.

SHRI SUNDAR MANI PATEL: I would like to know from the hon. Minister whether Messrs. Utkal Foam of Orissa...

MR. CHAIRMAN : Please speak a little louder.

[†]Transferred from the 18th May, 1972. †The question was actually asked on the floor of the House by Shri Chandramouli Jagarlamudi.